

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. (IB)-71(PB)/2017**

**IN THE MATTER OF:**

**M/s Electrosteel Steel Ltd.**

.... **APPLICANT / PETITIONER**

**Vs**

**M/s Imperia Structures Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 01.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**


**For the APPLICANT / PETITIONER** :- Mr. Naman Joshi, Advocate  
Mr. Ankit Rajgarhia, Advocate

**For the RESPONDENT** :-

**ORDER**

Learned Counsel for the petitioner is present. Since the matter was heard by Hon'ble President and Mr. R. Varadharajan on 02.08.2017 for clarifications. Let this matter be placed before the appropriate Bench consisting of Hon'ble President and Mr. R. Varadharajan on 8<sup>th</sup> September 2017.

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**